

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2681
TO BE ANSWERED ON 03.01.2018**

SALOON CAR IN TRAINS

†2681. SHRI PANKAJ CHAUDHARY:

Will the Minister of RAILWAYS be pleased to state:

- (a) the criteria for using saloon car in trains;**
- (b) the total number of saloon cars being used by the railway officers at present;**
- (c) whether the Government has got the information that the officers are using these saloon cars for taking their family members on trips and if so, the details thereof;**
- (d) the amount of funds spent on maintenance/operation of these saloon cars during the financial years 2015-16, 2016-17 and 2017-18 as on date including the number of times these saloon cars have been used; and**
- (e) whether the Government will issue any guidelines for using the saloon car to check the tendency of railway officers to indulge in luxury and if so, the details thereof?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) Inspection Carriages/Saloon cars are used by entitled authorities to undertake their journey for official purpose while travelling on duty. Also Saloon /Carriages are used by private parties on demand on specific route and date, on payment of Full Tariff Rates (FTR) subject to operational feasibility and availability of the saloon/carriages.

(b) 336 Saloon Cars are being used by Zonal Railways at present.

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(c) Authorized officials travel in carriages as per their entitlement subject to permission of competent authority. The travel authority/passes permits travel of family members as per Railway Servant Pass Rules while on duty. However, no information is maintained whether the family member used the carriage on trips of official.

(d) Carriages are maintained/operated along with other coaching rakes/trains. No separate account of expenditure incurred for saloons is kept. Separate data relating to the number of times these saloons cars are used is not maintained.

(e) Instructions have been issued directing Railway officers to use Saloon/Inspection Carriages for inspection purpose only and ensure that these are not used as a means of transportation. Whenever Inspection Carriages are utilized, specific purpose for which they have been used should be logged and it must be ensured that they are attached to a working train, only exception being proceeding to attend emergency situation such as serious accidents and other calamities etc.
